

**FORM No. 36**

Registration No. of Company .....No registration fee payable  
 THE COMPANIES ACT, 1956

**Receiver's or manager's abstract of receipts and payments**  
 [Pursuant to section 424, read with section 421]

Name of company..... Limited/Private Limited  
 Name and address of  
 Manager or Receiver:  
 Date and description of security containing the powers  
 under which Receiver or Manager is appointed.  
 Period covered by the abstract.  
 From.....  
 to.....  
 Presented by.....

Receipts		Abstract		Payments	
Brought forward				Brought it forward	
	Rs	P.		Rs	p.
			The receipts and payments must severally be added up at the foot of each sheet and the totals carried forward from one abstract to another without any intermediate balance, so that the gross totals shall represent the total amounts received and paid by the Receiver or Manager since the date of appointment.		
carried forward	Rs	P.		Rs	P.
			carried forward		

Signature.....  
 Receiver.....  
 Manager.....

Dated the .....day of..... 19.....